

## Declaration of Assets and Liabilities

172

Year 2022-2023

I, Amrit Kumar, son/daughter/wife of Late Mahendra Pr.  
 aged 45 years, belonging to Bihar Legislative Assembly secretariat  
 service and presently working as Office Attendant Secretary cell BVS  
 given herein below the details of the assets (immovable, movable, bank balance, etc.) of myself,  
 my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name(S), Lata Kumari Paywari	Dependant-1 Name Arikg Kumari	Dependant-2 Name AE KANSH KR.	Dependant-3 Name
(I)	cash	6000	2000	Nil	Nil	Nil
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I A/C Rs-30,000 BOB-220 PNB-12000	S.B.I A/C 80,000	Nil	Nil	Nil
(III)	Bonds, Debentures and Shares in Companies	Nil	Nil	Nil	Nil	Nil
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy NO-847685179 Rs-10,000 per Annum Not Active	LIC Policy NO-528392801 Rs-5018 Not Active	Sykomia Yozana Rs-40,000 Nil		Nil
(V)	Motor Vehicles (details of make, etc.)	Nil	Nil	Nil	Nil	Nil
(VI)	Jewellery (give details of weight and value)	Gold-40gm Rs-150,000	Gold-140gm Rs-4,50,000 Silver-100gm Rs-50,000	Nil	Nil	Nil
(VII)	Other assets, such as values of claims/ interests	House hold Applying	House hold Applying	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependent here means a person substantially dependent on the income of the employee.

5000 (FV-I)  
8/2/23

Kumar  
01.02.23

1600  
9/2/23

Amrit Kumar  
04.02.23

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	self	Spouse Name (s)	Dependant -1	Dependant-2	Dependant-3
(I)	Agricultural Land -Location(s)-Survey number(s) -Extent (Total measurement) -Current market value	11.718 Decimal Paternal Dist - Nalanda Bihar.	Nil	Nil	Nil	Nil
(II)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil.
(III)	Buildings (Commercial and residential) Locations(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	Residential 1.562 Paternal Decimal Beunfatty.	Nil	Nil	Nil	Nil
(IV)	Houses/Apartments, etc. -Location(s) -Survey/door number(s) Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(V)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

(Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/ Financial Institutions(s)/ Departments (s)	Amount outstanding as on.....
(a)	(i) Loans from Banks	Nil	
	(ii) Loans from financial institutions	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	

*Amid Kumar*  
01.02.23



	(b) dues to departments dealing with supply of water	nil	nil
	(c) dues to department dealing with supply of electricity	nil	nil
	(d) dues to departments dealing with telephones	nil	nil
	(e) dues to departments government transport (including aircraft and helicopter(s))	nil	nil
	(f) Other dues, if any	nil	nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax return filed. Give also permanent Account Number (PAN)]	<del>nil</del> PAN No (CDHD PK0315R)	nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	nil	nil
	(iii) Sales Tax [Only in case of proprietary business]	nil	nil
	(iv) Property Tax	nil	nil

### C. Personal Detail

GPF/CPF/PRAN No: -

111105365701

Gender :-

M (M/F)

Date of Birth :-

01/07/1977 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

MESSENGER OFFICE ATTENDANT

(Full Name e.g. B.A.S.; Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ..... Amit Kumar

Name of Employee: ..... AMIT KUMAR

Designation: ..... OFFICE ATTENDANT

Department: ..... Bihar Legislative Assembly Secre-  
Patna

Place: Patna

Date: 02.02.23

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Amit Kumar  
01-02-23